

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:316  
ANSWERED ON:26.02.2013  
ALLOCATION OF COAL BLOCKS  
Sampath Shri Anirudhan

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has allocated coal blocks to various power and other coal based industries of Kerala;
- (b) if so, the details thereof;
- (c) whether the Government has any such proposal pending for allocation of coal blocks in Kerala; and
- (d) if so, the details thereof and the time by which it is likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Baitarni West coal block in the State of Odisha was allocated to Kerala State Electricity Board jointly with M/s Odisha Hydro Power Generation Corporation Limited in July, 2007. However, on the basis of the recommendation of the Inter Ministerial Group (IMG) constituted to review the progress of development coal blocks and end-use projects, the above block has been de-allocated.

(c)&(d): Under Rule 4 of the Auction by Competitive Bidding of Coal Mines Rule 2012, the Government has invited applications from the government companies/undertaking (central and state) on 31.12.2012 for allocation of 17 coal blocks for power and mining purposes. The last date for receipt of applications was 08.02.2013. The applications received are under evaluation and it is not possible to indicate any time at this stage.